

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE
LOK SABHA
UNSTARRED QUESTION NO. 3935
ANSWERED ON 17/03/2026

PROCUREMENT THROUGH e-MARKETPLACE

3935. SHRI PRADEEP KUMAR SINGH:
SHRI BHOJRAJ NAG:
SHRI BALABHADRA MAJHI:
SHRI DAMODAR AGRAWAL:
SHRI VIJAY KUMAR DUBEY:
SHRI TEJASVI SURYA:
SMT. KRITI DEVI DEBBARMAN:
SHRI P P CHAUDHARY:
SHRI ANUP SANJAY DHOTRE:
SHRI MANISH JAISWAL:

Will the Minister of **COMMERCE AND INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of the total value of procurement made through the Government e-Marketplace (GeM) since its inception, State and Ministry-wise including Odisha and Nabarangpur Lok Sabha Constituency and Pali Lok Sabha Constituency;
- (b) the percentage of total Government procurement presently being carried out through GeM, State-wise;
- (c) whether any roadmap has been formulated for its full integration, if so, the details thereof;
- (d) whether the removal of Caution Money has led to a measurable increase in the registration of new sellers and if so, the details thereof, State-wise;
- (e) the details of procurement made by Panchayats and Cooperative Institutions through GeM and the steps taken to enhance its usage at the grassroots level, State-wise particularly in Odisha and the Nabarangpur Lok Sabha Constituency and Pali Lok Sabha Constituency; and
- (f) the safeguards put in place to prevent cartelization, bid manipulation, or concentration of contracts among limited vendors?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री जितिन प्रसाद)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI JITIN PRASADA)

(a) Since its inception, the cumulative value of procurement made through GeM is ₹17,83,360 crore (as on 8th March 2026). The Ministry-wise and State-wise details of

procurement made through GeM are placed at **Annexure-I** and **Annexure-II** respectively. The value of procurement made by State of Odisha through GeM is ₹ 9,218 crore. The procurement details of Nabarangpur and Pali districts are placed below:-

| State | District | Total Order value(INR in lakhs) |
|-----------|--------------|---------------------------------|
| ORISSA | NABARANGAPUR | 6,065.29 |
| RAJASTHAN | PALI | 1,132.94 |

(b) The State wise data on percentage of total Government procurement is not available.

(c) Following are various initiatives for enhancing GeM adoption by states for full integration:

- i. MoUs signed with all States and UTs to promote adoption of GeM
- ii. Several States including Uttar Pradesh, Gujarat, Assam, Manipur, Uttarakhand, Himachal Pradesh, Chhattisgarh and Delhi have issued comprehensive guidelines for procurement through GeM.
- iii. Regular training programmes, workshops, boot camps and multilingual e-learning modules have been created for capacity building of buyers and sellers.
- iv. MoUs signed with key seller associations to facilitate onboarding of sellers, catalogue uploading and training of their members.

(d) Requirement of Caution Money was removed from GeM on 30th July, 2025 to promote ease of doing business on GeM. Caution Money has been refunded to more than 22,600 sellers who had previously submitted the Caution Money. In addition 1.15 lakh profile completed sellers who have registered after 30th July, 2025 were not required to submit any Caution Money.

(e) The State-wise procurement made by Panchayats and Cooperatives are placed at **Annexure III** and **Annexure IV** respectively. As per records available with GeM, no procurement has been made by Panchayats and cooperatives in the districts of Nabarangpur (Odisha) and Pali (Rajasthan).

The following steps have been taken to enhance usage of GeM at grassroots level:

- i. Integration of GeM with the e-GramSwaraj portal to facilitate procurement by Panchayati Raj Institutions.
- ii. Capacity building through training programmes, workshops, boot camps and multilingual e-learning modules created for buyers and sellers, including Panchayats.
- iii. Multilingual helpdesk and support ecosystem for resolving procurement and operational issues on the platform.
- iv. Initiatives to strengthen the seller ecosystem, including onboarding of MSEs, women-led enterprises, SC/ST entrepreneurs and SHGs .
- v. Special drives for onboarding cooperatives in coordination with the Ministry of Cooperation and NCUI.

(f) GeM has following mechanisms in place to prevent cartelization, bid manipulation, or concentration of contracts among limited vendors:

- i. GeM provides a feature of "Bid Representation" window wherein buyers are mandatorily required to examine and respond to all representations submitted

- by prospective bidders prior to bid opening. The system does not permit opening of bids unless such representations are addressed.
- ii. GeM has enabled a feature of "Challenge Rejection Window" wherein a bidder can represent against the disqualification from the bidding process, and a buyer is mandatorily required to provide response to such representation before proceeding for financial evaluation.
 - iii. The IP addresses of participating bidders are displayed to the Buyer, to examine potential collusion if any before proceeding, and wherever warranted, disqualify bidders.
 - iv. GeM has deployed advanced analytics tools to detect procurement anomalies such as order splitting, suspicious bidding, abnormal pricing, and potential collusion, with flagged cases reflected on primary buyer's dashboards for action.
 - v. Anti-competitive behaviour or cartel formation is classified as a Severe/Grave deviation under GeM's Incident Management framework, with proven cases attracting suspension of up to 365 days

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 3935 FOR ANSWER ON 17.03.2026.

| S.No. | Ministry | Order Value (INR in cr) |
|-------|---|-------------------------|
| 1 | Ministry of Agriculture and Farmers Welfare | 5,623.49 |
| 2 | Ministry of AYUSH | 1,104.17 |
| 3 | Ministry of Chemicals and Fertilizers | 10,251.84 |
| 4 | Ministry of Civil Aviation | 5,826.02 |
| 5 | Ministry of Coal | 411,963.08 |
| 6 | Ministry of Commerce and Industry | 1,990.21 |
| 7 | Ministry of Communications | 11,719.54 |
| 8 | Ministry of Consumer Affairs Food and Public Distribution | 13,187.76 |
| 9 | Ministry of Cooperation | 89.97 |
| 10 | Ministry of Corporate Affairs | 519.94 |
| 11 | Ministry of Culture | 1,801.04 |
| 12 | Ministry of Defence | 257,475.32 |
| 13 | Ministry of Development of North Eastern Region | 129.17 |
| 14 | Ministry of Drinking Water and Sanitation | 113.17 |
| 15 | Ministry of Earth Sciences | 1,439.02 |
| 16 | Ministry of Education | 21,590.84 |
| 17 | Ministry of Electronics and Information Technology | 19,114.83 |
| 18 | Ministry of Environment Forest and Climate Change | 912.57 |
| 19 | Ministry of External Affairs | 736.05 |
| 20 | Ministry of Finance | 70,727.45 |
| 21 | Ministry of Fisheries Animal Husbandry Dairying | 667.67 |
| 22 | Ministry of Food Processing Industries | 137.14 |
| 23 | Ministry of Health and Family Welfare | 31,755.77 |
| 24 | Ministry of Heavy Industries and Public Enterprises | 41,108.24 |
| 25 | Ministry of Home Affairs | 28,722.47 |
| 26 | Ministry of Housing & Urban Affairs (MoHUA) | 2,987.08 |
| 27 | Ministry of Housing and Urban Poverty Alleviation | 56.83 |
| 28 | Ministry of Human Resource Development | 3.62 |
| 29 | Ministry of Information and Broadcasting | 2,346.74 |
| 30 | Ministry of Jal Shakti | 393.32 |
| 31 | Ministry of Labour and Employment | 6,257.83 |
| 32 | Ministry of Law and Justice | 241.18 |
| 33 | Ministry of Micro Small and Medium Enterprises | 3,037.80 |
| 34 | Ministry of Mines | 23,190.82 |
| 35 | Ministry of Minority Affairs | 100.92 |
| 36 | Ministry of New and Renewable Energy | 364.25 |
| 37 | Ministry of Panchayati Raj | 85.10 |
| 38 | Ministry of Parliamentary Affairs | 24.41 |
| 39 | Ministry of Personnel Public Grievances and Pensions | 708.00 |
| 40 | Ministry of Petroleum and Natural Gas | 171,467.89 |
| 41 | Ministry of Ports, Shipping and Waterways | 12,134.22 |
| 42 | Ministry of Power | 146,443.42 |

| | | |
|----|--|--------------|
| 43 | Ministry of Railways | 45,202.01 |
| 44 | Ministry of Road Transports and highways | 774.55 |
| 45 | Ministry of Rural Development | 291.24 |
| 46 | Ministry of Science and Technology | 5,376.14 |
| 47 | Ministry of Skill Development and Entrepreneurship | 552.17 |
| 48 | Ministry of Social Justice and Empowerment | 1,792.58 |
| 49 | Ministry of Statistics and Programme Implementation | 2,033.59 |
| 50 | Ministry of Steel | 67,030.93 |
| 51 | Ministry of Textiles | 976.27 |
| 52 | Ministry of Tourism | 446.61 |
| 53 | Ministry of Tribal Affairs | 367.99 |
| 54 | Ministry of Urban Development | 1,089.51 |
| 55 | Ministry of Water Resources River Development and Ganga Rejuvenation | 1,650.46 |
| 56 | Ministry of Women and Child Development | 305.25 |
| 57 | Ministry of Youth Affairs and Sports | 1,285.96 |
| | Grand Total | 1,437,725.51 |

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 3935 FOR ANSWER ON 17.03.2026.

| S.No | State/UT | Total Order Value (INR in lakhs) |
|------|--|----------------------------------|
| 1 | ANDAMAN AND NICOBAR ISLANDS | 134,245.87 |
| 2 | ANDHRA PRADESH | 288,414.74 |
| 3 | ARUNACHAL PRADESH | 41,158.54 |
| 4 | ASSAM | 1,015,962.10 |
| 5 | BIHAR | 1,334,926.87 |
| 6 | CHANDIGARH | 504,486.07 |
| 7 | CHHATTISGARH | 777,797.15 |
| 8 | DADRA AND NAGAR HAVELI & DAMAN AND DIU | 54,661.13 |
| 9 | DELHI | 1,580,197.53 |
| 10 | GOA | 29,750.09 |
| 11 | GUJARAT | 4,752,131.91 |
| 12 | HARYANA | 361,354.41 |
| 13 | HIMACHAL PRADESH | 144,203.73 |
| 14 | JAMMU AND KASHMIR | 1,129,586.57 |
| 15 | JHARKHAND | 828,571.56 |
| 16 | KARNATAKA | 586,028.36 |
| 17 | KERALA | 332,480.97 |
| 18 | LADAKH | 61,085.11 |
| 19 | LAKSHADWEEP | 7,979.89 |
| 20 | MADHYA PRADESH | 1,382,878.50 |
| 21 | MAHARASHTRA | 2,803,075.31 |
| 22 | MANIPUR | 61,352.84 |
| 23 | MEGHALAYA | 32,465.82 |
| 24 | MIZORAM | 27,969.94 |
| 25 | NAGALAND | 34,425.97 |
| 26 | ORISSA | 921,843.80 |
| 27 | PUDUCHERRY | 80,390.67 |
| 28 | PUNJAB | 484,935.72 |
| 29 | RAJASTHAN | 350,364.36 |
| 30 | SIKKIM | 15,875.84 |
| 31 | TAMIL NADU | 489,655.72 |
| 32 | TELANGANA | 253,148.03 |
| 33 | TRIPURA | 124,807.43 |
| 34 | UTTAR PRADESH | 8,688,326.65 |
| 35 | UTTARAKHAND | 405,097.32 |
| 36 | WEST BENGAL | 360,422.67 |
| | Grand Total | 30,482,059.22 |

ANNEXURE III**ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 3935 FOR ANSWER ON 17.03.2026.**

| S.no | Panchayat of State | Order Value (INR in lakhs) |
|------|--------------------|----------------------------|
| 1 | MAHARASHTRA | 93,162.14 |
| 2 | BIHAR | 27,056.20 |
| 3 | HARYANA | 11,184.04 |
| 4 | CHHATTISGARH | 7,106.78 |
| 5 | MADHYA PRADESH | 4,763.86 |
| 6 | KARNATAKA | 1,470.69 |
| 7 | WEST BENGAL | 1,212.11 |
| 8 | UTTARAKHAND | 984.53 |
| 9 | JHARKHAND | 760.99 |
| 10 | TAMIL NADU | 677.19 |
| 11 | UTTAR PRADESH | 389.17 |
| 12 | GUJARAT | 340.40 |
| 13 | ORISSA | 222.52 |
| 14 | RAJASTHAN | 135.63 |
| 15 | HIMACHAL PRADESH | 110.28 |
| 16 | TRIPURA | 52.21 |
| 17 | ANDHRA PRADESH | 18.95 |
| 18 | KERALA | 10.96 |
| 19 | ASSAM | 3.53 |
| 20 | PUNJAB | 2.15 |
| 21 | GOA | 0.37 |
| 22 | TELANGANA | 0.12 |
| | Grand Total | 149664.83 |

ANNEXURE IV

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 3935 FOR ANSWER ON 17.03.2026.

| S.No. | Cooperative of State | Order Value (INR in lakhs) |
|-------|-----------------------------|----------------------------|
| 1 | ANDAMAN AND NICOBAR ISLANDS | 82.86 |
| 2 | ASSAM | 2.22 |
| 3 | BIHAR | 5,117.58 |
| 4 | CHANDIGARH | 263.21 |
| 5 | CHHATTISGARH | 1,410.84 |
| 6 | DELHI | 1,151.92 |
| 7 | GUJARAT | 661.45 |
| 8 | HARYANA | 394.88 |
| 9 | HIMACHAL PRADESH | 94.48 |
| 10 | JHARKHAND | 915.28 |
| 11 | KARNATAKA | 0.01 |
| 12 | KERALA | 143.79 |
| 13 | MADHYA PRADESH | 785.81 |
| 14 | MAHARASHTRA | 174.11 |
| 15 | ORISSA | 108.06 |
| 16 | PUNJAB | 2,113.18 |
| 17 | RAJASTHAN | 320.08 |
| 18 | TAMIL NADU | 147.57 |
| 19 | TELANGANA | 0.81 |
| 20 | TRIPURA | 144.76 |
| 21 | UTTAR PRADESH | 21,706.84 |
| 22 | UTTARAKHAND | 852.85 |
| 23 | WEST BENGAL | 4,244.65 |
| 24 | Multi state cooperatives | 37,431.35 |
| | Total | 78,268.58 |
